

[21 July, 2004]

RAJYA SABHA

of all the concerned States that the agreement already reached on 10.05.1984 be followed.

(b) to (d) Do not arise.

Infrastructural facilities for development of Sports and Youth Affairs

†*224. PROF. M.M.AGARWAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government propose to set up some new stadia and physical training centres for the development of sports and youth affairs in the country particularly in the rural areas;

(b) if so, the amount allocated by Government during the last three years to implement the plan formulated by Government and the details of the amount utilised out of the above allocation; and

(c) State-wise/district-wise number of rural youth in the country benefited from the above plan?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT):
(a) and (b) The Government of India supplements efforts of the State Governments to set up new stadia and physical training centres in the country by providing admissible financial assistance under the scheme of "Grants for Creation of Sports Infrastructure". Proposals received in this regard from State Governments and other agencies are considered under the provisions of the scheme as and when received.

The details of amount allocated and actual expenditure under the aforementioned scheme during the last three years are as below:—

(Rs. In lakhs)

Year	Budget allocation	Actual expenditure
2001-02	800.00	872.5 (additional funds were provided at R.E. stage/by reappropriation)
2002-03	890.00	1058.00 —do—
2003-04	1600.00	2906.00 —do—

† Original notice of the question was received in Hindi.

(c) The number of rural youth beneficiaries can not be quantified because the sports facilities created are meant for all sports loving people irrespective of their age, caste, sex, religion, area etc.

Progress under the Pradhan Mantri Gram Sadak Yojana

†*225. SHRI P.K. MAHESHWARI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the State-wise details of the total amount spent so far under the Pradhan Mantri Gram Sadak Yojana;

(b) the length of roads constructed so far; and

(c) the number of villages connected with roads so far?

THE MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH): (a) to (c) A Statement indicating State-wise details of value of proposals cleared, amount released, expenditure incurred, the length of roads constructed, and the number of habitations connected upto May, 2004 under the Pradhan Mantri Gram Sadak Yojana is enclosed.

Statement

State-wise details of proposals cleared, amount released and spent and the number of villages connected with roads under Pradhan Mantri Gram Sadak Yojana

Sl. No.	Name of the State	Value of Proposals cleared (Rs. in crore)	Amount Released (Rs. in crore)	Expenditure upto May 04 (Rs. in crore)	Length of Roadworks completed upto May 04 (in kms) connected upto May 04	No. of Unconnected Habitations upto May 04
1	2	3	4	5	6	7
1	Andhra Pradesh	918.53	738.94	645.39	6641.00	621
2	Arunachal Pradesh	127.46	127.46	118.81	974.47	147
3	Assam	429.64	399.94	226.61	638.49	860

† Original notice of the question was received in Hindi.